GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA UNSTARRED QUESTION NO: 6193 ANSWERED ON 11TH APRIL, 2017

CONSULTANT FOR MEGA FOOD PARKS

6193. SHRI BIDYUT BARAN MAHATO: SHRI ASHOK SHANKARRAO CHAVAN: KUNWAR HARIBANSH SINGH: SHRI T. RADHAKRISHNAN: SHRI S.R. VIJAYAKUMAR: DR. SUNIL BALIRAM GAIKWAD: SHRI SUDHEER GUPTA:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the proposals received by the Government regarding setting up of Mega Food Parks along with the number of proposal approved in the country during each of the last two years and the current year, State-wise;
- (b) whether the Government has received a number of complaints regarding irregularities in the approval of Mega Food Parks, if so, the details thereof and the response of the Government thereto;
- (c) whether the Government has appointed any consultant for clearance of proposals for setting up of Mega Food Parks in the country; and
- (d) if so, the details thereof and the reasons therefor along with the yearly expenditure incurred on consultants?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

(a). The proposals under Mega Food Park Scheme for setting up Mega Food Park projects are invited against the Expression of Interest (EOI) which is uploaded on the website of the Ministry and widely published in the newspapers etc. The suitable proposals for setting up Mega Food Park projects are selected based on the merit through a stringent and elaborate process involving three stages of appraisals based on prefixed criteria as provided in the Scheme Guidelines. The details of State-wise proposals received by the Ministry of Food Processing Industries (MoFPI) and the number of proposals approved for setting up of Mega Food Parks in the country during each of the last two years and the current year are at **Annexure-I.**

(b). To provide a window for redressal of grievances / complaints / representations, MoFPI has constituted a Committee of Independent Monitors (CIM) to consider the representations against the selection of the Mega Food Park projects. The applicants, whose proposals have been rejected by the Inter-Ministerial Approval Committee (IMAC), may submit their representations to CIM. The CIM after going through the relevant records and according personal hearing to the applicant, makes its recommendations to the Ministry for reconsideration or otherwise of the proposal. MoFPI received 20 representations against the rejection of the proposals received in response to EOI dated 10.02.2014 and 5 representations against the rejection of the proposals received in response to EOI dated 31.07.2016.

(c) & (d). Yes, Madam. Mega Food Park proposals are invited from all over the country. MoFPI do not have its offices in the States. Due to limited outreach and lack of manpower, MoFPI has engaged 4 Program Management Agencies (PMAs) from reputed institutions to assist it in selection of the projects, monitoring of the progress and release of grant under Mega Food Parks Scheme. The expenditure incurred on the PMAs varies from year to year depending on the grants-in-aid released for implementation of Mega Food Park projects. An amount of Rs. 1.69 crore and Rs. 2.92 crore has been released to the PMAs during FY 2015-16 and FY 2016-17 respectively. No amount has been released in the current Financial Year till date.

ANNEXURE REFERRED IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 6193 FOR ANSWER ON 11.04.2017 REGARDING CONSULTANT FOR MEGA FOOD PARKS

State-wise details of the number of Mega Food Parks received and approved during the last two years and current year

Sl. No.	State	No. of proposals					
		FY 2015-16		FY 2016-17**		FY 2017-18	
		Received	Approved*	Received	Approved	Received	Approved
1.	Andhra	0	1	1	0	0	0
	Pradesh						
2.	Arunachal	0	0	1	0	0	0
	Pradesh						
3.	Assam	0	0	2	0	0	0
4.	Bihar	0	1	1	0	0	0
5.	Chhattisgarh	0	0	1	0	0	0
6.	Gujarat	0	0	4	1	0	0
7.	Haryana	0	1	1	1	0	0
8.	Jharkhand	0	0	2	1	0	0
9.	Karnataka	0	0	3	1	0	0
10.	Kerala	0	2	0	0	0	0
11.	Madhya	0	1	3	1	0	0
	Pradesh						
12.	Maharashtra	0	1	9	0	0	0
13.	Mizoram	0	1	0	0	0	0
14.	Nagaland	0	0	3	1	0	0
15.	Odisha	0	1	2	0	0	0
16.	Punjab	0	2	0	0	0	0
17.	Puducherry	0	0	1	0	0	0
18.	Rajasthan	0	0	2	0	0	0
19.	Tamil Nadu	0	0	1	1	0	0
20.	Telangana	0	3	6	1	0	0
21.	Uttar Pradesh	0	0	9	0	0	0
22.	West Bengal	0	0	2	0	0	0
	Total	0	14	54	8	0	0

*Proposals approved against EOI dated 10.02.2014

**Proposals approved against EOI dated 31.07.2016